

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.05.2022

**ORDER NO. 103 of 2022**

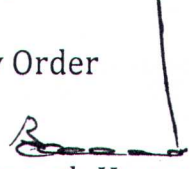
Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for **CESTAT, New Delhi** on **13.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 13.05.2022 at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical)	C/ROM/50287/2022 in C/50334/2021 M/s. PLG Impex Vs. CC, Jodhpur

Note:

1. The matter will be heard through virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar